

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 194
TO BE ANSWERED ON 25.11.2024**

EMPLOYMENT LINKED INCENTIVE (ELI) SCHEME

194. SHRI DUSHYANT SINGH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government acknowledges the effectiveness of the Employment Linked Incentive (ELI) Scheme in improving user-friendliness, transparency and efficiency in addressing employment-related issues for various stakeholders, including employers and employees, if so, the specific improvements observed, if not, the reasons therefor;**
- (b) the measures being taken by the Government to expand the scope and functionalities of the ELI Scheme to address a broader range of grievances and enhance its effectiveness, particularly in terms of streamlining documentation and reducing grievance resolution times;**
- (c) whether there are any plans to integrate additional provisions or adjustments into the ELI Scheme to cover more categories of employment-related issues, if so, the details thereof; and**
- (d) whether the Government is leveraging digital technologies to enhance the accessibility and usability of the ELI Scheme, including initiatives such as mobile applications and real-time monitoring mechanisms?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The ELI scheme is aimed at formalization of workforce by providing social security through EPFO, enhancing employability and additional employment generation through incentives to employees and employers.

The ELI Scheme addresses these challenges by reducing costs both for employees and employers, through direct incentives, simplified IT-enabled procedures and payment through DBT in Aadhar authenticated bank accounts of beneficiaries.
